

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/57/ (IB)/2017

NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S) : SHRI RENUGA TEXTILES LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. The matter is adjourned for submission of petitioner counsel in relation to the directions as per the order of this Bench dated 1.6.2017. **Put up on 12.07.2017 at 10.30 A.M.**

S. Vijayaraghavan

**(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)**

K. Anantha Padmanabha Swamy

**(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)**